

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 202
IB-500/ND/2023

IN THE MATTER OF:
HDFC Bank Ltd.

... **Applicant/Petitioner**

Versus

Feedback Energy Distribution Company ...
Ltd.

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 11.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Bheem Sain Jain for HDFC Bank

For the Respondent : Adv. Vipul Wadhwa along with Adv. Kashika Gera

ORDER

Mr. Vipul Wadhwa Ld. Counsel appearing for CD submitted that the complete copy of the petition has not been made available to him. Ld. Counsel for the Petitioner is directed to ensure that the complete set of copy is made available to Ld. Counsel for CD within two days. The CD would have one week's time to file his reply to the petition, from the date of receipt of copy of the petition.

List on 11.10.2023.

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)